GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3225 ANSWERED ON:17.03.2015 SETTING UP OF LEGISLATIVE COUNCILS Chaudhary Shri P.P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the States in respect of which proposals for setting up Legislative Councils are under consideration of the Union Government:
- (b) whether the Union Government has forwarded any written communication to Rajasthan Government to ascertain its stand on utility of setting up Legislative Council in the State; and
- (c) if so, the date on which the said letter was forwarded along with the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

- (a) Assam and Rajasthan;
- (b) and (c) The State Government of Rajasthan was requested vide letter dated 31st December, 2014 to inform as to whether they intend to pursue the matter regarding creation of a Legislative Council in the State by the Ministry of Law and Justice, Legislative Department, New Delhi. If not, the State was requested to forward the Resolution to the contrary passed by the State Legislative Assembly in terms of article 169 of the Constitution of India.